

In the National Company Law Tribunal, Jaipur

Appeal No. 393/ND//2018

UNDER SECTION 252 OF COMPANIES ACT, 2013

In the matter of:

M/s Parmar Electricals Pvt. Ltd. Applicant/Petitioners

VS.

Registrar of Companies & Income Tax Deptt.Respondent

Order delivered on 14.09.2018

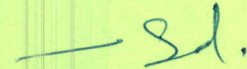
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Himanshu Sharma, Adv.

For Respondent(s) : Amol Sindhe, Adv.

ORDER

Due to paucity of time, the matter was not able to be taken up. Post the matter on 20.09.2018.



**(R. Varadharajan)
Member (Judicial)**